NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON _____ 07.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

PETITION NUMBER

CP 02/17

NAME OF THE PETITIONER (S) :

ZUARI FERTILISERS AND CHEMICALS LTD.

NAME OF THE RESPONDENT (S):

MANGALORE CHEMICALS AND FERTILISERS LTD. & 7 OTHERS

UNDER SECTION

241/242

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM PHONE NUMBER

Ru Beveli for Holls 9448844554.

fur-2,4,6,78, 'se

2. Gaurar Joshi, Ashish gupta Rohan Baria & Harduchand for Petitionen Mangaldas & Co. 9739382516 Tanya John Atka Teripathi

Counsel for Petitioner is present. M/s. Holla & Holla, Advocates, filed vakalat for Respondents No.2,5,6,7 and 8 and further undertakes to file vakalat for Respondent No.4. Shri A. Murali of J. Sagar Associates filed vakalat for R-1. Shri Karthik, Advocate for R-3. The counsel for the respondents are directed to file their objections on the main petition within two weeks after serving copy on the counsel for the petitioner who has to file their rejoinder within one week thereafter and for hearing, posted to 08.03.2017.

MEMBER (J)

MEMBER (T)